

ITEM NO.54

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8941-8942 OF 2011

M/S NIJHARA BROTHERS

Appellant (s)

VERSUS

CANARA BANK & ORS.
(OFFICE REPORT ON DEFAULT)

Respondent(s)

Date: 04/10/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
(IN CHAMBERS)

For Appellant(s)

Ms. Anitha Shenoy, Adv.

For Respondent(s)

Dr. (Mrs.) Vipin Gupta, Adv.

Ms. Pallavi Mohan, Adv. for
M/S. M.V. Kini & Associates, Adv.

Mr. Abinash Kumar Mishra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted to the respondents to file statement
of case.

| (G. SUDHAKARA RAO)
| COURT MASTER

| | (SHARDA KAPOOR)
| | COURT MASTER

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